Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 182 of 2011

Dated: 20th March, 2012

Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

M/s. Rajasthan Steel Chambers & Ors. …… Appellant (s)

Versus

Rajasthan Electricity Regulatory Commission & Anr. …… Respondent (s)

Counsel for the Appellant (s) : Mr. Priyadarshani Verma.

Counsel for the Respondent (s) : Mr. R.K. Mehta, Mr. Antaryami Upadhyay and Mr. David A for R-1
Mr. Pradeep Misra for R-2
Mr. Manoj Kumar Sharma,
Mr. Pradeep Misra R-2

ORDER

On the request of learned advocate for the appellant, the hearing is adjourned to 12th April, 2012.

(V.J. Talwar)
Technical Member

(P.S. Datta)
Judicial Member

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